

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3855  
TO BE ANSWERED ON 21.12.2021**

**SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES)  
AMENDMENT ACT,1989**

**3855. SHRI RAVIKUMAR D.:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of cases registered under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 from January, 2021 to November, 2021 involving ST people; and
- (b) the number of cases registered against police officials under this Act for falsely and intentionally implicating ST people in various theft cases?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

- (a): The data in regard to Criminal offences registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 is maintained by National Crime Records Bureau (NCRB). NCRB collects data on Annual basis and the latest published data pertains to the year 2020.
- (b): NCRB has no information in this regard.

\*\*\*\*\*